

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 102
(IB)-461/ND/2022
New IA-1393/2023

IN THE MATTER OF:
Aadi Buildwell Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Focus Realcon Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 13.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RP : Adv. Pulkit Thareja

ORDER

IA-1393/2023: In view of the resolution dated 17.01.2023 passed by the CoC and the averments made in the application, **the IA is allowed.**

The IB-461/ND/2022 is dismissed as withdrawn.

- Sd -

(L. N. GUPTA)
MEMBER (T)

Sd -

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)